

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). M/s. Synthetics and Chemicals Limited is maintaining one guest house at New Delhi and two guest houses at its plant at Bhitaura, Bareilly. The guest house at New Delhi has been maintained since 1971. The expenditure incurred at Delhi guest house for the years 1974 to 1977 as available and that incurred at Bareilly guest houses during the last ten years is given below:

Year	New Delhi Rs.	Bareilly Rs.
1969		60,955
1969		58,045
1970		47,181
1971		61,254
1972		83,803
1973		1,09,921
1974	49,560	1,06,654
1975	40,299	95,057
1976	36,506	1,31,166
1977	31,996	1,32,478

The guest house at Delhi is maintained for the use of directors of the company for business purposes or on their way to Bareilly/Lucknow and for discussions and meetings.

One of the guest houses at Bhitaura, Bareilly is located within the housing colony near the factory and is maintained for the use of the directors as there is no accommodation available nearby. The other guest house at Bhitaura is maintained within the housing colony for the staff of the company on official visits. This facility is also extended to the representatives of the suppliers, auditors who visit factory for the purpose of business of the company and to the Government officials on official visits.

(c). There is no provision under the Companies Act, 1956, for re-auditing of expenses incurred by a company. However, an investigation has been ordered into the affairs of the company.

Report of High Power Accident Enquiry Committee

1282. **SHRI MADHAVRAO SCINDIA:** Will the Minister of RAILWAYS be pleased to refer to U.S.Q. No. 386 dated 18th July, 1978 regarding report of High Power Accident Enquiry Committee and state:

(a) whether the Committee has since submitted its report;

(b) if so, details therein; and

(c) if not, expected time by which the Committee is to submit the report?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

(c) The tenure of the Committee has been extended upto 30-9-1979 by which time the report is expected to be submitted.

Squad to check complaints regarding railway reservation

1288. **SHRI MADHAVRAO SCINDIA:** Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 276, on 18th July 1978 regarding squad to check complaints regarding railway reservation and state:

(a) the number of complaints received by railway administration till 30th October, 1978;

(b) checks and raids carried out by the squad; and

(c) action taken thereon?

(a) the number of complaints received by railway administration till 30th October, 1978;

(b) checks and raids carried out by the squad; and

(c) action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) After the formation of Special Squad on 31-5-1978, 355 complaints have been received since 1-6-1978.

(b) 99.

(c) (i) 82 railway employees are being/have been taken up for disciplinary action and 9 for departmental action.

(ii) The checks by the Special Squad are being continued.

(iii) Action has also been taken to streamline/improve the reservation procedures.

Issue of licences to Synthetics and Chemicals Limited

1284. SHRI SURENDRA BIKRAM: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Synthetics and Chemicals Limited, Bareilly (U.P.) has been given licence to manufacture Styrene for its synthetic rubber production or for open sale also;

(b) if not, why the company is allowed to sell Styrene in market; and

(c) what action Government has taken against this company for this offence?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). There is no prohibition, in the terms of the Industrial Licence issued to M/s. Synthetics and Chemi-

cals Limited on sale of styrene monomer by them in the market.

(c) Does not arise, in view of (a) and (b) above.

रेलवे फाटक संख्या 342

1285. श्री सुरेन्द्र बिक्रम : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ऐसे अनुदेश जारी किये गये हैं कि उत्तर रेलवे के मुरादाबाद मण्डल के वीलपुर और मीरानपुर कटरा स्टेशन के बीच फाटक संख्या 342, जहाँ जुलाई, 1978 में हुए एक दुर्घटना में 50 व्यक्ति मारे गये थे, आधा बंटा बन्द कर दिया जायेगा और यदि हाँ, तो उसके क्या कारण हैं; और

(ख) क्या इन स्टेशनों और राष्ट्रीय राजमार्ग बरेली-लखनऊ मार्ग के बीच रेलवे फाटक 343 है जो वीलपुर स्टेशन के पूर्वी कैबिन से कंट्रोल होता है और इस कैबिन पर कंट्रोल टेलीफोन न होने से कभी कभी आधे घंटे से अधिक समय तक फाटक बन्द रहता है जिसके परिणामस्वरूप मार्ग पर चलने वाले यात्रियों को भारी कठिनाइयाँ होती हैं और यदि हाँ, तो क्या सुरक्षा और जनहित में वीलपुर के पूर्वी कैबिन पर एक कंट्रोल टेलीफोन स्थापित किया जायेगा ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) ऐसे कोई अनुदेश जारी नहीं किये गये हैं ।

(ख) मीरानपुर कटरा और बिलपुर के बीच एक अन्नपार्श्वित समपार-फाटक, सं 343 है । यह समपार फाटक पूर्वी कैबिन बिलपुर से टेलीफोन द्वारा संबद्ध है जो कि पुनः टेलीफोन द्वारा सहायक स्टेशन मास्टर, बिलपुर से संबद्ध है । इस समपार पर सड़क यातयान की कोई अकारण रुकाई नहीं होती। पूर्व कैबिन बिलपुर में नियन्त्रण टेलीफोन उपलब्ध कराने का कोई प्रस्ताव नहीं है । सहायक स्टेशन मास्टर बिलपुर के कार्यालय में पहिले से ही एक नियन्त्रण टेलीफोन उपलब्ध है ।

Promotion avenues of Gangmen

1286. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that 95 per cent or more of Gangmen retire as Gangmen as there is neither any avenue of promotion nor up-gradation like other categories of Railwaymen;